

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:306
ANSWERED ON:06.07.2004
RURAL ELECTRIFICATION
Athawale Shri Ramdas

Will the Minister of POWER be pleased to state:

- (a) the number of villages electrified in the country during the last three years, till date;
- (b) the funds, allocated by the Government during the period and spent by each State, year-wise;
- (c) the number of villages targeted to be electrified during the current financial year, till date State-wise;
- (d) whether the Government has set any target for complete rural electrification in the country;
- (e) if so, the details thereof; and
- (f) the amount earmarked by the Government to achieve the target?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

- (a) : State-wise details of village electrification during the last three years are given at Annexure-I.
- (b) : State-wise details of funds for village electrification during the last three years are given at Annexure-II & III.
- (c) : The physical targets for village electrification are under finalization in consultation with States.
- (d) to (f) : According to the National Common Minimum Programme, household electrification is to be completed in five years. For achieving this target, the rural electrification strategy has been drawn up, which envisages:
 - (i) Creation of Rural Electricity Distribution Backbone (REDB) of 33/11 KV substations, with at least one such substation in each block appropriately networked and linked to the state transmission system.
 - (ii) Creation of Village Electricity Infrastructure (VEI) by providing Distribution Transformer(s) with at least one such transformer in every village.
 - (iii) Rural Household Electrification of un-electrified households from village distribution transformer(s).
 - (iv) Decentralized distributed generation system for such villages where grid connectivity is either not feasible or not cost effective.

Based on the above strategy, details of the scheme and state-wise requirement of funds are being worked out.

ANNEXURE - I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO 306 TO BE ANSWERED IN THE LOK SABHA ON 6.7.2004.

Details of villages electrified during the last three years

Sl. No.	States/UT	2001-02	2002-03	2003-04 (Prov.)
1	Arunachal Pradesh	110	16	
2	Assam	NIL	11	36
3	Bihar	29		1225 1542
4	Jharkhand	500	771	1359
5	Himachal Pradesh	9	-	
6	Jammu & Kashmir	10	-	
7	Karnataka	13	3	5
8	Madhya Pradesh	20	94	74
9	Chhattisgarh	125	120	211
10	Manipur	NIL	6	36
11	Meghalaya	62	177	
12	Mizoram	NIL	-	0
13	Nagaland	4	-	-
14	Orissa	105	225	360
15	Rajasthan	491	504	370
16	Tripura	Nil	2	
17	Uttar Pradesh	358	1795	324
18	Uttaranchal	82	218	281
19	West Bengal	40	866	338
Total (States)		1958	6350	4619

The following States are fully electrified.

1. Andhra Pradesh
2. Goa
3. Gujarat
4. Haryana
5. Kerala
6. Maharashtra
7. Punjab
8. Sikkim
9. Tamil Nadu
10. Nagaland

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO 306 TO BE ANSWERED IN THE LOK SABHA ON 6.7.2004.

State-wise details of funds released under MNP during the 2001-02,2002-03 and 2003-04 for Rural Electrification

Rs. in Lakhs

Sl. No.	States	2001-02	2002-03	2003-04
1.	Arunachal Pradesh	961	1200	1200

2.	Assam	2652	6000	6000
3.	Bihar	948	6800	6800
4.	Jharkhand	2819	6800	6800
5.	Himachal Pradesh	72	200	200
6.	J&K	77		
7	Karnataka	7		
8.	Madhya Pradesh	263	800	800
9.	Chhattisgarh	286	800	800
10.	Manipur	131	270	400
11.	Meghalaya	1872	3000	3000
12.	Mizoram	16		
13.	Nagaland	38	130	
14.	Orissa	1133	6000	6000
15.	Rajasthan	507		
16.	Tripura	14		
17.	Uttar Pradesh	3923	15000	15000
18.	Uttaranchal	624	7000	7000
19.	West Bengal	1157	6000	6000
Total:		17500	60000	60000

ANNEXURE -III

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO 306 TO BE ANSWERED IN THE LOK SABHA ON 6.7.2004.

State-wise details of funds released under PMGY for the Year 2001-02, 2002-03 and 2003-04 for Rural Electrification

(Rs. in lakhs)

Sl. No.	States	2001-02	2002-03	2003-04
1	Andhra Pradesh	1705.00	1705.00	1438.00
2.	Arunachal Pradesh	684.00	684.00	684.00
3.	Assam	6011.00	3000.00	2900.00
4.	Bihar	2457.90	2417.30	2417.30
5.	Chhattisgarh	851.70	515.00	515.00
6.	Goa	4.50	6.00	6.00
7	Gujarat	362.80	0	712.20

8.	Haryana	187.90	142.90	142.90
9.	Himachal Pradesh	100.00	110.00	200.00
10.	J&K	1922.00	800.00	800.00
11.	Jharkhand	379.60	1116.90	744.60
12.	Karnataka	841.00	1000.00	1000.00
13.	Kerala	594.50	-	-
14.	Madhya Pradesh	1460.62	1275	1275.00
15.	Maharashtra	1901.08	1664.00	1664.00
16.	Manipur	600.00	600.00	600.00
17.	Meghalaya	600.00	600.00	600.00
18.	Mizoram	598.00	598.00	598.00
19.	Nagaland	452.60	650.00	2982.00
20.	Orissa	1703.80	100.00	100.00
21.	Punjab	1488.25	444.00	444.00
22.	Rajasthan	1080.00	1061.00	1061.00
23.	Sikkim	0.00	400.00	400.00
24.	Tamil Nadu	1173.60	1608.20	608.20
25.	Tripura	850.00	500.00	700.00
26.	Uttar Pradesh	9417.00	10187.00	9277.00
27.	Uttaranchal	976.75	2000.00	1000.00
28.	West Bengal	2820.00	2774.00	3816.75

Total 41223.60 35,958.30 36665.95#

amount without allocation of UTs